## Annexure-6

## Name of the Corporate Debtor: Bush Tea Co. Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 26.06.2023 | List of stakeholders as on: 17.08.2023 List of Operational Creditors (other than Workmen, Employees and Government Dues)

			List of Oper			WORKINGI				1037				(Amount in INR)
SI. No.		Details of claim received		Details of claim admitted										
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted		Amount of any	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any
1	Syama Prasad Mookerjee Port, Kolkata (erstwhile known as Kolkata Port Trust), General Administration Department, Estate Division, 6 Strand Road, Fairlie Warehouse, Kolkata -700001 E: clo@kolkataporttrust.gov.in	26.07.2022	2,48,92,544	2,48,92,544	License Fees	-	-	-	2.8%	-	-	-	-	-
	Total:		2,48,92,544	2,48,92,544					2.8%			-		

Annexure-7
Name of the Corporate Debtor: Bush Tea Co. Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 26.06.2023 | List of stakeholders as on: 17.08.2023
List of Other Stakeholders, if any (other than financial creditors and operational creditors)

SI. No		Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted										
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	•••	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verificati on	Remarks , if any
		Total:			Nil	Nil		Nil		Nil		Nil	Nil	Nil	Nil	



(Amount in INR)